

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. Nos. 322 & 323 of 2013 in**  
**DFR No. 1393 of 2013**

**Dated : 6<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Authority of India Ltd. .... Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi with  
Ms. Tulika Mukherjee (Reps.)

Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

**ORDER**

An Application - I.A. No. 323 of 2013 has been filed to condone the delay of 26 days in filing the Appeal as against the main Order dated 22.04.2013. Since there is delay in refileing also, another Application - I.A. No. 322 of 2013 has been filed to condone the delay of 52 days in refileing the Appeal.

We have heard the learned counsel for the parties.

According to the learned counsel for the Applicant/Appellant though the Order has been passed on 22.04.2013, he received the copy of the Order only on 03.07.2013, thereafter the Appeal was prepared and filed before this Tribunal on 10.07.2013.

In view of these reasons, we deem it appropriate to condone the delay of 26 days in filing the Appeal. Accordingly ordered.

As far as the delay in refiling the Appeal is concerned, though we are not satisfied with the explanation given by the learned counsel for the Applicant/Appellant, we deem it appropriate to condone the delay in refiling the Appeal on payment of some costs.

Accordingly, the Applicant/Appellant is directed to pay the cost of Rs.5,000/- (Rupees five thousand only ) to a charitable organization, namely, “**National Association for the Blind, Delhi State Branch, Sector – 5, R.K. Puram, New Delhi – 110 022**” within three weeks.

After receiving the compliance report, the Registry is directed to number the Appeal and post for Admission on **28.11.2013**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/vs